

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 993
(TO BE ANSWERED ON THE 19th December 2018)

SALE OF AIR INDIA SUBSIDIARY AIATSL

993. SHRI JOSE K. MANI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government is planning to completely sell off Air India subsidiary Air India Air Transport Service Limited (AIATSL) by March, 2019;
- (b) if so, the reasons therefor; and
- (c) whether it is a fact that Government could not carry out the disinvestment plans of Air India as there was no bidder?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) and (b): The Government remains committed to the disinvestment of Air India. In this regard, AISAM has directed to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL). Further, AISAM has, inter-alia, approved the contours for sale of subsidiaries of AI and directed to expedite the sale of AIATSL.

(c): The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the Strategic Disinvestment of Air India including its shareholding in Air India Express and AI SATS was issued on 28th March, 2018. No EoI/ bid was received till the last date of receipt of bids, i.e. 31st May, 2018.
